

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**Company Appeal (AT) No. 402 of 2018**

**IN THE MATTER OF:**

**MTS Logistics Pvt. Ltd.** **...Appellant**

**Vs**

**Brijesh Uppal** **....Respondent**

**With**

**Company Appeal (AT) No. 407 of 2018**

**IN THE MATTER OF:**

**Pravesh Kumar Jain** **...Appellant**

**Vs**

**Brijesh Uppal** **....Respondent**

**Present:**

**For Appellant: Mr. Nitin Mittal, Advocate.**

**For Respondent: Mr. Pawan Sharma and Ms. Arpita Yadav,  
Advocates.**

**ORDER**

**21.08.2019:** Due to paucity of time, arguments could not heard in the appeals. Post both the appeals 'for hearing' on **25<sup>th</sup> September, 2019.**

**(Justice Bansi Lal Bhat)**  
**Member (Judicial)**

**(Mr. Balvinder Singh)**  
**Member (Technical)**

**am/nn**